

(d) since when Government have been given licence for the import of these cigarettes?

**The Minister of Defence (Shri Krishna Menon):** (a) to (d). Government have seen only a press report in this connection. Government is making inquiries.

### **Kiriburu Iron ore Project**

**\*219. Shri Morarka:** Will the Minister of Mines and Fuel be pleased to state:

(a) the names of the consultants appointed for the Kiriburu Iron-ore project;

(b) what are their qualifications;

(c) the total fee payable to them; and

(d) the manner of determining this fee?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) The Japan Consulting Institute of Tokyo was appointed on 31-1-59 as Consultants to the National Mineral Development Corporation Limited for the Kiriburu Project.

(b) to (d). For appointing consultants for this Project, in 1958, enquiries were made from a large number of firms and as many as 26 firms responded. After careful examination of technical competence of each party for the particular work to be done as well as comparison of the fees demanded the Japan consulting Institute was finally selected. This Institute has support both of the Japanese Government as well as principal private industrial concerns in Japan; its employees had developed large scale iron-ore mines in other countries. The total fee payable, determined as a lumpsum at the time the quotations were obtained, is Rs. 16.8 lakhs—of which Rs. 6.58 lakhs are payable in rupees and the balance in Yen.

### **Copyright of Indian Writers in Pakistan**

**\*220. Shri H. N. Mukerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether his attention has been drawn to recent reports of large scale infringement by Pakistan of copyright owned by numerous Indian writers of West Bengal;

(b) whether it is a fact that Pakistan refuses to abide by the rules and conventions of the International Copyright Union;

(c) whether the UNESCO Conference has agreed on certain copyright conventions to which Pakistan also is a party; and

(d) whether Indian holders of copyright have no protection from infringement by Pakistan?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). No, Sir. But some alleged infringements have been reported.

(c) Yes, Sir.

(d) It is open to owners of copyright to institute legal proceedings against the offenders.

### **Supply of Drinking Water at Kiriburu Project**

**\*221. Shrimati Renu Chakravarty:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that there is no regular supply of drinking water at Kiriburu Project since 1959; and

(b) what is the source of water supply?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No.

Arrangements for supply of drinking water to the base camp of the project, situated at the foot of the hill where the deposits are situated, were completed in September, 1959. Ar-